Annexure-8

Name of the corporate debtor: REDHU FARMS PRIVATE LIMITED; Date of commencement of CIRP: 30.03.2023; List of creditors as on:13.06.2023 In accordance with Section 25(2) (e), IBC ,2016 List of operational creditors (Other than Workmen and Employees and Government Dues)

(Amount in₹)

	ယ	2	_	SLNo.	
Total	Advanced Nutrients India Private Limited	R R Singla & Co	Aviagen India Poultry Breeding Company Private Limited	Sl.No. Name of creditor	
	08.06.2023	06.05.2023	11.04.2023	Date of receipt	Details of
3,60,92,880.00	5.89,405.00	3,42,750.00	3.51,60,725.00	ed (₹)	Details of claim received
3,60,92,880.00 3,60,47,864.00	5,89,405.00 Unsecured	3,42,750.00 Unsecured	3,51,15,709.00	Amount of claim Nature of admitted (₹) claim	
	Unsecured	Unsecured	Unsecured	1	Det
1			1	Amount Amount Whether covered by covered by related security guarantee party?	Details of claim admitted
			ı	Amount Whethe covered by related guarantee party?	admitted
	No	N _o	N _o	Whether related party?	
0.00%	0.00%	0.00%	0.00%	% of voting share in CoC	
1	ı	t.	1	Amount of contingent claim	
1		t.	ı	Amount of any mutual dues,that may be set-off	
45,016.00	ı	ı	45,016.00	Amount of claim not admitted	
1	î	ı	ŧ	Amount of claim under verification	
1	ı	1	1	Remarks, if any	

